Declaration of Assets and Liabilities

310Fr (E2110)

Year 2021-22

I, Chandan Kumar, son of Shri RAM UDAY CHOUDHARY, aged 34 years, belonging to Bihar Legislative Assembly Secretariat Administrative Cadre service

presently working as Section Officer, Bihar Legislative Assembly, Patna give herein

below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. N	o. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			-	-		-
(i)	Cash	Rs 45000/-	1.5	-	-	-
(ii)	Deposits in Banks, Financial	Rs 75000/- (Savings account);	-	-	-	-
	Institutions And Non- Banking Financial	Rs 125000/- (PPF)				
	Companies					
(iii)	Bonds, Debentures and Shares in companies	-	-		-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 9450/- (LIC - 529392436), Rs 28070/- (SBI life - 35565494306)	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)			4-4-5	-	
(vi)	Jewellery (give details of weight and value)	20 gm gold	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-		-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-		-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-			-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-	-	-
(v)	Others (such as interest in property)	-	-			-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	•	1.00
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and	-	-

Chandan Kuma

	helicopters)		
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BTOPK6412N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		-

C. <u>Personal Detail</u>

GPF/CPF/PRANANO.	:-	110137020752								
Gender	:-	М]	(M/F)					
Date of Birth	:-	1	1	0	2	1	9	8	8	(DD/MM/YY)
Class/Group	:- B (A/B/C)									
Cadre	:- Bihar Vidhan Sabha Secretariat Administrative Cadre (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)									
Home District	:-[Beg	gusar	ai				

I hereby declare that the above details are true to the best of my knowledge and belief.

Chandan Kymar

Signature

Signature 15 (*2.12 \tau Name of Employee: Chandan KUMAR

Place: Patna Designation:

SECTION OFFICER

Date: 15/02/2022 Department: Bihar Vidhan Sabha Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.